

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 35/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th June 2018, 10:30 A.M

Name of the Company	Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Kajal K. Datta

Applicant

Datta

NEHA SOMANI, P.C.S

Corporate Debtor

Somani

20/6/2018

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the operational creditor sought time as the arguing Counsel is not present. Time is granted.

List it for further consideration on 20/07/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)